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AGARTALA

WP(C) No.812 of 2026

1. Communist Party of India (Marxist), Tripura State committee (Recognized Political Party under the Representation of People Act, 1952), Represented by its Secretary Sri Jitendra Chowdhury, Son of Late Matahari Chowdhury.

Having its office at Melarmath, Dasarath Deb Smriti Bhavan, Agartala-799001, P.S. West Agartala, Dist. West Tripura.

2. Sri Prabir Debnath, Son of Late Paresh Chandra Debnath, resident of Taranagr, P.S. Sidhai, P.O. Mohanpur, Pin-799211, District-West Tripura (Intending Candidate of Mohanpur Municipal Council Election, Ward No-20).

3. Sri Kamal Rudra Paul, Son of Sri Brajendra Rudra Paul, resident of Taranagr, Mohanpur, P.S. Sidhai, P.O. Mohanpur, Pin-799211, District-West Tripura (Intending Candidate of Mohanpur Municipal Council Election, Ward No-2).

4. Sri Raman Chandra Deb, Son of Late Nanigopal Deb, resident of Taranagr, Mohanpur, P.S. Sidhai, P.O. Mohanpur, Pin-799211, District-West Tripura (Intending Candidate of Mohanpur Municipal Council Election, Ward No-8).

5. Sri Subrata Gope, Son of Sri Jitendra Gope, resident of West Taranagr, Mohanpur, P.S. Sidhai, P.O. Mohanpur, Pin-799211, District-West Tripura (Intending Candidate of Mohanpur Municipal Council Election, Ward No-3).

6. Smt. Maman Datta Deb, Wife of Sri Sanjoy Deb, Taranagr, Mohanpur, P.S. Sidhai, P.O. Mohanpur, West Tripura (Intending Candidate of Mohanpur Municipal Council Election, Ward No-4).

7. Smt. Jharna Majumder, Daughter of Sri Birendra Chandra Majumder, resident of West Taranagr, Mohanpur, P.S. Sidhai, P.O. Mohanpur, Pin-799211, District- West Tripura (Intending Candidate of Mohanpur Municipal Council Election, Ward No-6).

8. Smt. Jayanti Debnath, Wife of Sri Dilip Debnath, resident of Jagatpur, Mohanpur, P.S. Sidhai, P.O. Mohanpur, Pin-799211, District-West Tripura (Intending Candidate of Mohanpur Municipal Council Election, Ward No-8).

……Petitioner(s).

V e r s u s

1. The State Election Commission, Tripura, Represented by its Commissioner, Having its office at Gurkhabasti, Agartala-799006, P.S. New Capital Complex, Dist. West Tripura.

2. The Secretary, State Election Commission, Having its office at Gurkhabasti, Agartala-799006, P.S. New Capital Complex, Dist. West Tripura.

3. The State of Tripura, Represented by Chief Secretary, Govt. of Tripura, New Secretariat Building, New Capital Complex, Agartala-799 010, P.O. & P.S. New Capital Complex, Dist. West Tripura.

4. The Secretary, Urban Development Department, Government of Tripura, Having his office at New Capital Complex, Agartala-799010, P.S. New Capital Complex, Dist. West Tripura.

5. The Director, Directorate of Urban Development Department, 5th Floor, U.D. Bhawan, Near Rabindra Bhavan, Agartala-799001, P.O. Agartala, P.S. West Agartala, Dist. West Tripura.

6. The Secretary, Department of Home, Government of Tripura, Having his office at New Capital Complex, Agartala-799010, P.S. New Capital Complex, Dist. West Tripura.

7. The Director General of Police, Govt. of Tripura, having his office at Police Head Quarters, Agartala-799001, P.S. West Agartala, Dist. West Tripura.

8. The District Municipal Election officer, (District Magistrate & Collector), South Tripura District, office of the District Magistrate & Collector, South Tripura, Belonia-799155, P.S. Belonia, Dist. South Tripura.

9. The District Municipal Election officer, (District Magistrate & Collector), Dhalai Tripura District, office of the District Magistrate & Collector, Dhalai Tripura, Jawharnagar, Ambassa-799289, P.S. Ambassa, District-Dhalai Tripura.

10. The District Municipal Election officer, (District Magistrate & Collector), West Tripura District, office of the District Magistrate & Collector, West Tripura, Agartala-799001, P.S. West Agartala, Dist. West Tripura.

11. The Returning Officer, Election for Kamalpur Nagar Panchayat-2026, office of the Sub-Divisional Magistrate, Kamalpur, Kamalpur-799285, P.O. & P.S. Kamalpur, District-Dhalai Tripura.

12. The Returning Officer, Election for Mohanpur Municipal Council-2026, office of the Sub-Divisional Magistrate, Sidhai Mohanpur, Mohanpur-799211, P.S. Sidhai, District-West Tripura.

13. The Returning Officer, Election for Ranirbazar Municipal Council-2026, office of the Sub-Divisional Magistrate, Jirania, Jirania-799035, P.S. Sidhai, District-West Tripura.

14. The Returning Officer, Election for Santirbazar Municipal Council-2026, office of the Sub-Divisional Magistrate, Santirbazar,Pin-799144, P.S. Santirbazar, District-South Tripura.

15. The Superintendent of Police, West Tripura, Officer of the Superintendent of Police, Fire Service Chowmuhani, Agartala-799001, P.S. West Agartala, District-West Tripura.

16. The Superintendent of Police, Dhalai Tripura, Officer of the Superintendent of Police, Jawharnagar, Ambassa-799289, P.S. Ambassa, District-Dhalai Tripura.

17. The Superintendent of Police, South Tripura, Officer of the Superintendent of Police, Belonia-799155, P.S. Belonia, District-South Tripura.

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18. Officer-in-charge, Sidhai Police Station, Mohanpur, P.S. Sidhai, P.O. Mohanpur, Pin-799211, District-West Tripura.

19. Officer-in-charge, Lefunga Police Station, Mohanpur, P.S. Lefunga, Pin-799210, District-West Tripura.

20. Officer-in-charge, Lembuchara Out Post, Mohanpur, P.S. Lefunga, Pin-799210, District-West Tripura.

21. Officer-in-charge, Kamalpur Police Station, Mohanpur, P.S. Sidhai, P.O. Mohanpur, Pin-799211, District-West Tripura.

22. Officer-incharge, Santirbazar Police Station, Santirbazar-799144, District-South Tripura.

……Respondent(s).

For Petitioner (s)	:	Mr. Tapash Datta Majumder, Sr. Advocate. Mr. Bhaskar Debbarma, Advocate. Mr. Saikat Saha, Advocate. Mr. Saugat Datta, Advocate. Mr. Sisir Chakraborty, Advocate.
For Respondent(s)	:	Mr. Saktimoy Chakroborty, Adv. General. Mr. Dipankar Sarma, Addl. G.A.

HON'BLE MR. JUSTICE S. DATTA PURKAYASTHA

Order

06/11/2026

Heard learned counsel of both sides.

[2] Mr. Tapash Datta Majumder, learned senior counsel submits that a notification was issued by the State Election Commission on 30.10.2026 for the purpose of declaration of general election in respect of Agartala Municipal Corporation and Municipal Councils of Dharmanagar, Kailashahar, Kumarghat, Ambassa, Khowai, Teliamura, Ranirbazar, Mohanpur, Bishalgarh, Melaghar, Udaipur, Santirbazar and Belonia and Nagar Panchayats of Panisagar, Kamalpur, Jirania, Sonamura, Amarpur, Sabroom and Bishramganj.

[3] It is the grievance of the petitioners that, particularly in Jirania, Ranirbazar, Mohanpur, Santirbazar and Kamalpur, a fearful environment has been created by certain miscreants led by the party in power and they are also obstructing the intending candidates sponsored by petitioner No.1 for which they are not being able to submit their nomination papers. In respect

of certain occurrence in Mohanpur, Kamalpur and Jirania, some FIRs have also been lodged to the police.

[4] Mr. Majumder, learned senior counsel, referring to the notification dated 30.10.2026, submits that the last date of submission of nomination papers is 06.11.2026 (i.e., today), up to 3:00 p.m. Learned senior counsel, therefore, presses for an order directing the police to make adequate security arrangements so that the intending candidates may submit their nomination papers smoothly to the respective Returning Officers.

[5] Mr. Saktimoy Chakroborty, learned Advocate General appearing for the respondent Nos.1 to 7, submits that whenever any FIR has been submitted in the concerned police station, the police have taken proper action and registered the cases. He further submits that the matter is not now under the ceasing of the State Government, rather the Election Commission is exercising control over the connected issues regarding election process after issuance of the notification dated 30.10.2026 and said election commission has not been notified yet. Learned Advocate General also denies the allegations of any sort of physical assault or threat administered upon any of the intending candidates of the petitioner No.1 as alleged.

[6] Court has considered the submissions of both sides.

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[7] It is a fact that the date of submission of nomination papers is 06.11.2026 (i.e., today). It is also the democratic right of the candidates to contest in the election.

[8] Considering all these aspects, and the urgency of the situation, this Court without making any observation on the merits of the petition, directs the Director General of Police to make necessary arrangements for adequate security and to ensure that the intending candidates sponsored by petitioner No.1 are able to submit their nomination papers today without any hindrance in the five concerned sub-divisions, i.e., Jirania, Ranirbazar, Mohanpur, Shantirbazar and Kamalpur sub-divisions.

[9] Mr. Dipankar Sarma, learned Addl. G.A. is requested to communicate this order verbally to the DGP, Tripura, immediately for compliance.

[10] A copy of the order be furnished to the learned counsel of both sides and copy of the order also be sent to the DGP without delay.

[11] As agreed by both sides, the writ petition is disposed of accordingly in abovesaid terms.

JUDGE

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MUNNA SAHA

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Date: 2026.11.06 13:57:43 +05'30'

Dinashree